

ITEM NO.101

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 962/2011

DIBAKER NUNIA & ANR.

Appellant(s)

VERSUS

THE STATE OF ASSAM

Respondent(s)

Date : 31-10-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s) Ms. Parul Sharma, Adv.
Mr. Shantanu Sharma, Adv.
For Mr. Varinder Kumar Sharma, AOR

For Respondent(s) Mr. Debojit Borkakati, Adv.
Mr. Vivek Sonkar, Adv.
Mr. Shuvodeep Roy, AOR
M/s. Corporate Law Group, AOR

UPON hearing the counsel the Court made the following
O R D E R

A prayer is made for adjournment on the ground of
personal difficulty of arguing counsel.

List on 20.11.2018.

(Jagdish Chander)
Branch Officer

(Sarita Purohit)
AR-cum-PS